

National Company Law Tribunal

Allahabad Bench

C P NO. (IB) 128/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: JEKPL Pvt Ltd vs JOGPL Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Nesar Ahmad	PCS	RP of JEKPL	[Signature]
2.	Anil Kumar	"	"	
3.	RAHUL AGARWAL	ADVOCATE	CORPORATE DEBTOR	[Signature]
4.	SHUBHAM AGARWAL	ADVOCATE	CORPORATE DEBTOR	

CP No.(IB)128/ALD/2017

Sh. Nesar Ahmad alongwith Sh. Anil Kumar, PCS for the Resolution Professional. Sh. Shubham Agarwal, Advocate for the Corporate Debtor Company.

At the request of learned counsel for the Corporate Applicant, the case is adjourned to 18th January, 2018 for argument.

Dated:19.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

[Signature]

H.P. Chaturvedi,
Member (Judicial)